

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA-13 of 2014 in DFR-2834 of 2013

Dated : 10th January, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Gokak Power & Energy Ltd. ... Appellant(s)

Versus

**Karnataka Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Shridhar Prabhu
Mr. Anantha Narayana

ORDER

**IA No. 13 of 2014
(Appl. for leave to file the Appeal)**

Heard the learned counsel for the Applicant.

The Application is allowed.

The Registry is directed to number the Application to condone the delay.

**IA No. 29 of 2014
(Appl. for condonation of delay)**

Issue notice to the Respondents returnable on 20.01.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on 20.01.2014 before the Chennai Circuit

Bench.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vt